NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.57/(MAH)/2011 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.04.2017

NAME OF THE PARTIES: Mr. Kiran Nathmal Ramani

V/s.

M/s. Praveen Jewellers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1 B.K.Bali for Responderd Asigh

a/w Anju Singh No. 1 to 3

I/b Bali Associated PCS for server

2 Dr S. K. Januar Petitioner

ORDER C.P. No. 57/397-398/CLB/MB/MAH/2011

- 1. The Learned Representatives of both the sides are present.
- 2. By consent Adjourned to **13.04.2017 at 2.30 PM.**

Dated: 07.04.2017

Sd/

M.K. Shrawat Member (Judicial)